

Pendency and Disposal of cases**Name of the Judgeship:-Chapra****Name of the Month:- Mar 2017**

Sl. No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
1	Ramesh Tiwary (District and Sessions judge)	Temporary Injunction	0	0	0		0	Regular Bail	27	207	37	179	18
		Interlocutory Application	0	0	0		0	Anticipatory Bail	139	333	112	220	140
		Settlement of Issues	4	1	0		5	Appeal	33	10	2	7	34
		Miscellaneous Petition	43	20	31	0	32	Revision	101	31	15	13	104
		Civil Appeal	87	6	0	5	88	Framing of Charge	6	16	13	0	9
		Misc. Appeal	22	2	0	3	21	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			32		
		Execution	13	0	0	0	13	Examination of Defence Witnesses	0	0	0	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	0	3	3	0	0
		Probate/Letters of Administration	58	7	0	2	63	Argument	0	20	20	0	0
		M.A.C.T Cases	91	16	0	5	102	Miscellaneous Petition	51	46	46	1	50
		Total no. of Witnesses Examined			0			Special Act Cases (NDPS, SC/ST etc.)	8	2	0	1	9
								Sessions Trial	213	55	5	47	216
						Sessions Trial Contested			3				
2	Raghupati Singh (Principal Judge (Family Court))	Matrimonial Suits	1168	56	55	1	1168	U/s 125 of Cr. P.C.	825	18	24	0	819
		Matrimonial Suits Contested			18								
		Matrimonial Suits (I.A)	0	11	11	0	0						
		Reconciliation	0	70	70	0	0						
		Reconciliation (I.A)	0	3	3	0	0						
		U/S 24 of the Hindu Marriage Act	0	5	5	0	0						
		U/S 24 of the Hindu Marriage Act (I.A)	0	2	2	0	0						
		U/S 25 of the Hindu Marriage Act	0	3	3	0	0						
		U/S 25 of the Hindu Marriage Act (I.A)	0	0	0	0	0						
		U/S 26 of the Hindu Marriage Act	0	0	0	0	0						
		U/S 26 of the Hindu Marriage Act (I.A)	0	0	0	0	0						
		Adoption & Custody of Child	12	0	4	0	8						

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3	Dharmendra Kumar Singh (Additional District and Sessions Judge)	Temporary Injunction	0	0	0		0	Regular Bail	3	2	3	0	2
		Interlocutory Application	0	0	0		0	Anticipatory Bail	0	0	0	0	0
		Settlement of Issues	0	5	5		0	Appeal	35	1	2	1	33
		Miscellaneous Petition	0	0	0	0	0	Revision	45	1	6	1	39
		Civil Appeal	140	8	2	26	120	Framing of Charge	0	9	9	0	0
		Misc. Appeal	24	1	2	1	22	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			30		
		Execution	3	0	0	0	3	Examination of Defence Witnesses	0	0	0	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	0	20	20	0	0
		Probate/Letters of Administration	63	7	2	6	62	Argument	0	5	5	0	0
		M.A.C.T Cases	70	19	1	7	81	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			0			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
								Sessions Trial	474	19	6	33	454
						Sessions Trial Contested			5				

4	Ashok kumar Gupta -I (Additional District and Sessions Judge-I)	Temporary Injunction	0	0	0	0	0	Regular Bail	5	21	17	0	9
		Interlocutory Application	0	0	0	0	0	Anticipatory Bail	37	62	51	0	48
		Settlement of Issues	4	0	0	4	4	Appeal	42	2	0	0	44
		Miscellaneous Petition	0	0	0	0	0	Revision	47	1	2	0	46
		Civil Appeal	113	1	1	6	107	Framing of Charge	2	12	12	0	2
		Misc. Appeal	21	0	1	0	20	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			46		
		Execution	1	0	0	0	1	Examination of Defence Witnesses	1	0	0	0	1
		Decree	0	0	0	0	0	Statement of accused u/s 313	6	6	6	0	6
		Probate/Letters of Administration	54	0	1	3	50	Argument	4	16	16	0	4
		M.A.C.T Cases	68	1	0	2	67	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			13			Special Act Cases (NDPS, SC/ST etc.)	660	14	14	0	660
								Sessions Trial	201	4	4	1	200
								Sessions Trial Contested			3		

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5	Vijay Anand Tiwary (Additional District and Sessions Judge-II)	Temporary Injunction	0	0	0	0	0	Regular Bail	1	6	7	0	0
		Interlocutory Application	2	0	2		0	Anticipatory Bail	20	26	27	0	19
		Settlement of Issues	0	0	0		0	Appeal	35	2	0	0	37
		Miscellaneous Petition	1	2	0	0	3	Revision	53	6	1	0	58
		Civil Appeal	144	4	1	7	140	Framing of Charge	3	2	2	0	3
		Misc. Appeal	19	0	1	0	18	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			38		
		Execution	1	0	0	0	1	Examination of Defence Witnesses	0	0	0	0	0
		Decree	1	0	1	0	0	Statement of accused u/s 313	2	4	6	0	0
		Probate/Letters of Administration	69	1	0	7	63	Argument	3	9	9	2	1
		M.A.C.T Cases	74	0	0	0	74	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			18			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
								Sessions Trial	533	10	13	27	503
								Sessions Trial Contested			7		
6	Anjani Kumar Singh (Additional District and Sessions Judge-VI)	Temporary Injunction	0	0	0	0	0	Regular Bail	2	94	57	0	39
		Interlocutory Application	2	2	2		2	Anticipatory Bail	22	55	48	0	29
		Settlement of Issues	0	0	0		0	Appeal	23	0	0	4	19
		Miscellaneous Petition	12	1	1	0	12	Revision	38	4	2	1	39
		Civil Appeal	142	1	3	29	111	Framing of Charge	25	4	4	0	25
		Misc. Appeal	22	1	0	0	23	Discharge	1	1	2	0	0
		Remand	0		0			Examination of Prosecution Witnesses			45		
		Execution	0	0	0	0	0	Examination of Defence Witnesses	8	0	5	0	3
		Decree	0	2	2	0	0	Statement of accused u/s 313	5	8	8	0	5
		Probate/Letters of Administration	63	2	0	10	55	Argument	20	7	7	0	20
		M.A.C.T Cases	67	0	1	10	56	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			11			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
								Sessions Trial	501	48	7	28	514
								Sessions Trial Contested			7		

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		beginning					court						
7	Vinod Kumar Mishra (Additional District and Sessions Judge-VIII)	Temporary Injunction	0	0	0	0	0	Regular Bail	16	25	30	1	10
		Interlocutory Application	12	0	12	0	0	Anticipatory Bail	11	40	31	4	16
		Settlement of Issues	0	0	0	0	0	Appeal	0	0	0	0	0
		Miscellaneous Petition	0	0	0	0	0	Revision	51	1	0	0	52
		Civil Appeal	146	1	1	7	139	Framing of Charge	0	0	0	0	0
		Misc. Appeal	22	0	2	0	20	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			31		
		Execution	2	0	0	0	2	Examination of Defence Witnesses	7	0	7	0	0
		Decree	0	0	0	0	0	Statement of accused u/s 313	22	0	22	0	0
		Probate/Letters of Administration	61	0	0	1	60	Argument	6	3	3	0	6
		M.A.C.T Cases	63	0	0	1	62	Miscellaneous Petition	0	0	0	0	0
		Total no. of Witnesses Examined			0			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
						Sessions Trial	699	25	3	35	686		
						Sessions Trial Contested			3				
8	Om Prakash Pandey (Additional District and Sessions Judge-IX)	Temporary Injunction	0	0	0	0	0	Regular Bail	5	21	19	3	4
		Interlocutory Application	0	0	0	0	0	Anticipatory Bail	25	43	43	3	22
		Settlement of Issues	0	0	0	0	0	Appeal	29	2	2	0	29
		Miscellaneous Petition	14	3	1	0	16	Revision	49	2	1	0	50
		Civil Appeal	163	0	3	1	159	Framing of Charge	15	1	1	0	15
		Misc. Appeal	32	1	3	0	30	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			46		
		Execution	1	0	0	0	1	Examination of Defence Witnesses	4	0	0	0	4
		Decree	0	0	0	0	0	Statement of accused u/s 313	0	2	2	0	0
		Probate/Letters of Administration	78	0	0	0	78	Argument	6	2	2	0	6
		M.A.C.T Cases	82	1	4	0	79	Miscellaneous Petition	2	0	0	0	2
		Total no. of Witnesses Examined			18			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
						Sessions Trial	648	16	2	32	630		
						Sessions Trial Contested			2				

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9	Birendra Kumar Mishra (Additional District and Sessions Judge-X)	Temporary Injunction	0	0	0	0	0	Regular Bail	26	28	26	14	14
		Interlocutory Application	0	0	0	0	0	Anticipatory Bail	0	0	0	0	0
		Settlement of Issues	0	0	0	0	0	Appeal	46	2	0	1	47
		Miscellaneous Petition	18	0	0	0	18	Revision	37	1	2	6	30
		Civil Appeal	168	1	1	19	149	Framing of Charge	5	12	2	0	15
		Misc. Appeal	30	1	0	3	28	Discharge	0	0	0	0	0
		Remand	0		0			Examination of Prosecution Witnesses			0		
		Execution	2	0	0	0	2	Examination of Defence Witnesses	4	0	5	0	-1
		Decree	0	0	0	0	0	Statement of accused u/s 313	5	0	0	0	5
		Probate/Letters of Administration	64	1	3	4	58	Argument	5	5	5	0	5
		M.A.C.T Cases	92	2	2	3	89	Miscellaneous Petition	1	0	0	0	1
		Total no. of Witnesses Examined			5			Special Act Cases (NDPS, SC/ST etc.)	0	0	0	0	0
						Sessions Trial	570	12	9	67	506		
						Sessions Trial Contested			7				
		Temporary Injunction	6	0	0	0	6	Bail Applications	0	84	84	0	0
		Interlocutory/Misc. Application	2	2	2	0	2	Acceptance of final form	155	35	14	0	176
		Settlement of Issues	4	0	0	0	4	Cognisance Taken			36		
		Execution	2	0	0	0	2	Commitment of cases	176	0	1	0	176
		Witness Examined	16	2	17	0	1	Charged Framed/Accusation Explained	1	3	3	0	1

10	Kishori Lal (Chief Judicial Magistrate-cum-Sub Judge)	Argument	1	0	0	0	1	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	207	0	1	0	206	Witnesses Examined before Charge	0		0		
		Suits (Contested)			0			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		1		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	3	3	3	0	3
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	40		21		
								Complaint Cases (for Trial)	31		0		
								Complaint Cases	92	337	21	337	71
								G.R Cases	2052	176	0	53	217
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	4	3	4	0	3
								FIR Institution U/s 156(3)	1788	452			224
								Magisterial Trial	664	0	9	17	63
								Magisterial Trial (Contested)			4		
								Cases in Juvenile Justice Board	0	0	0	0	0
						Sessions Trial	163	0	0	0	163		
						Sessions Trial(Contested)			0				

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11	Upendra Kumar (Sub Judge I-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	152	8	7	0	153	Bail Applications	0	76	76	0	0
		Interlocutory/Misc. Application	13	22	13	0	22	Acceptance of final form	86	5	7	7	77
		Settlement of Issues	5	8	8	0	5	Cognisance Taken			55		
		Execution	344	1	8	0	337	Commitment of cases	92	10	6	0	96
		Witness Examined	15	89	92	0	12	Charged Framed/Accusation Explained	3	13	11	0	5
		Argument	3	0	1	0	2	Discharge	0	0	0	0	0
		Decree	1	2	1	0	2	Disposal of cases without full trial	0		0		
		Suits	1939	105	16	61	1967	Witnesses Examined before Charge	0		0		
		Suits (Contested)			1			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		2		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	0	0	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	25		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	22	3	0	0	25
								G.R Cases	0	0	0	0	0
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	0	0	0	0	0		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	2193	61	13	33	2208		
						Magisterial Trial (Contested)			0				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	157	0	0	1	156		
						Sessions Trial(Contested)			0				

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12	Saroj Kumari (Sub Judge IV-cum- Additional Chief Judicial Magistrate)	Temporary Injunction	5	1	1	0	5	Bail Applications	0	66	66	0	0
		Interlocutory/Misc. Application	25	25	25	0	25	Acceptance of final form	17	5	2	0	20
		Settlement of Issues	9	0	4	0	5	Cognisance Taken			24		
		Execution	10	0	0	0	10	Commitment of cases	10	5	3	0	12
		Witness Examined	57	0	47	0	10	Charged Framed/Accusation Explained	44	25	31	0	38
		Argument	4	1	1	0	4	Discharge	7	0	0	0	7
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	463	11	2	18	454	Witnesses Examined before Charge	20		2		
		Suits (Contested)			1			Witnesses Examined after Charge	22		2		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		29		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	12	4	4	0	12
		Succession Cases	1	0	0	0	1	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	30		5		
								Complaint Cases (for Trial)	295		2		
								Complaint Cases	295	156	2	0	449
								G.R Cases	1867	82	18	0	1931
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		11		
						Argument	12	4	5	0	11		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	2240	238	20	0	2458		
						Magisterial Trial (Contested)			5				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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13	Dhananjay Kumar Mishra (Sub Judge V-cum- Additional Chief Judicial Magistrate)	Temporary Injunction	0	1	1	0	0	Bail Applications	0	70	70	0	0
		Interlocutory/Misc. Application	0	10	10	0	0	Acceptance of final form	77	0	1	0	76
		Settlement of Issues	0	3	3	0	0	Cognisance Taken			18		
		Execution	2	0	0	0	2	Commitment of cases	0	5	5	0	0
		Witness Examined	0	30	30	0	0	Charged Framed/Accusation Explained	0	12	12	0	0
		Argument	0	2	2	0	0	Discharge	0	1	1	0	0
		Decree	0	2	2	0	0	Disposal of cases without full trial	0		0		
		Suits	348	8	3	3	350	Witnesses Examined before Charge	0		0		
		Suits (Contested)			2			Witnesses Examined after Charge	4		4		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		10		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	10	10	0	0
		Succession Cases	0	1	0	0	1	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	135		1		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	102	34	1	0	135
								G.R Cases	953	74	24	6	997
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	0	8	8	0	0		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	711	55	17	0	749		
						Magisterial Trial (Contested)			8				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

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14	Punit Malviya (Sub Judge VII-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	4	0	0	0	4	Bail Applications	0	56	56	0	0
		Interlocutory/Misc. Application	5	8	9	0	4	Acceptance of final form	94	3	5	0	92
		Settlement of Issues	1	3	3	0	1	Cognisance Taken			22		
		Execution	4	0	0	0	4	Commitment of cases	32	1	1	0	32
		Witness Examined	19	43	44	0	18	Charged Framed/Accusation Explained	29	15	14	0	30
		Argument	12	0	2	0	10	Discharge	0	0	0	0	0
		Decree	0	2	2	0	0	Disposal of cases without full trial	0		0		
		Suits	324	4	4	1	323	Witnesses Examined before Charge	157		59		
		Suits (Contested)			2			Witnesses Examined after Charge	326		51		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		49		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	4	13	12	0	5
		Succession Cases	1	0	0	0	1	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	185		4		
								Complaint Cases (for Trial)	332		3		
								Complaint Cases	429	95	11	0	513
								G.R Cases	1465	173	18	0	1620
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	3	7	8	0	2		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	1894	268	0	0	2162		
						Magisterial Trial (Contested)			0				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Sl No.	Name and Designation of the Officer	Name of the Judgeship:-Chapra						Name of the Month:-Mar 2017					
		Civil Disposal						Criminal Disposal					
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
15	Sanjay Kumar III (Sub Judge VIII-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	67	67	0	0
		Interlocutory/Misc. Application	0	32	32	0	0	Acceptance of final form	32	7	2	0	37
		Settlement of Issues	0	2	2	0	0	Cognisance Taken			24		
		Execution	42	0	4	0	38	Commitment of cases	46	52	5	0	93
		Witness Examined	22	70	74	0	18	Charged Framed/Accusation Explained	18	4	5	0	17
		Argument	26	12	12	0	26	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	486	7	9	31	453	Witnesses Examined before Charge	193		9		
		Suits (Contested)			3			Witnesses Examined after Charge	140		23		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		9		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	12	5	6	0	11
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	290		1		
								Complaint Cases (for Trial)	286		3		
								Complaint Cases	556	12	1	0	567
								G.R Cases	988	54	2	5	1035
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	5	7	6	0	6		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	826	48	19	2	853		

								Magisterial Trial (Contested)				1		
								Cases in Juvenile Justice Board	0	0	0	0	0	0
								Sessions Trial	0	0	0	0	0	0
								Sessions Trial(Contested)				0		

Name of the Judgeship:-Chapra

Name of the Month:-Mar 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
16	Sanjay Priya (Sub Judge IX-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	75	75	0	0
		Interlocutory/Misc. Application	2	8	9	0	1	Acceptance of final form	0	4	4	0	0
		Settlement of Issues	9	2	5	0	6	Cognisance Taken			0		
		Execution	4	0	0	0	4	Commitment of cases	20	6	4	0	22
		Witness Examined	15	0	10	0	5	Charged Framed/Accusation Explained	17	0	16	0	1
		Argument	4	5	1	0	8	Discharge	2	0	2	0	0
		Decree	1	0	1	0	0	Disposal of cases without full trial	0		0		
		Suits	486	21	4	13	490	Witnesses Examined before Charge	19		9		
		Suits (Contested)			0			Witnesses Examined after Charge	13		3		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		37		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	11	0	7	0	4
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	187		5		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	168	24	5	0	187
								G.R Cases	1680	140	8	2	1810
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	7	5	7	0	5		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	1261	73	8	2	1324		
						Magisterial Trial (Contested)			4				
						Cases in Juvenile Justice Board	1	0	0	1	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra

Name of the Month:-Mar 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
17	Rajendra Kumar Pandey (Sub Judge X-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	5	1	3	0	3	Bail Applications	0	28	28	0	0
		Interlocutory/Misc. Application	10	5	8	0	7	Acceptance of final form	12	5	6	0	11
		Settlement of Issues	4	5	2	0	7	Cognisance Taken			17		
		Execution	4	0	0	0	4	Commitment of cases	8	3	4	0	7
		Witness Examined	16	60	51	0	25	Charged Framed/Accusation Explained	11	12	13	0	10
		Argument	15	5	2	0	18	Discharge	0	0	0	0	0
		Decree	0	1	1	0	0	Disposal of cases without full trial	0		16		
		Suits	398	5	6	10	387	Witnesses Examined before Charge	6		1		
		Suits (Contested)			1			Witnesses Examined after Charge	12		1		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		15		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	12	8	7	0	13
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	42		7		
								Complaint Cases (for Trial)	560		6		
								Complaint Cases	595	11	13	0	593
								G.R Cases	1512	64	23	14	1539
								T.I. Parade Conducted	0		0		

								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	20	10	10	0	20
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	2107	75	36	14	2132
								Magisterial Trial (Contested)				8	
								Cases in Juvenile Justice Board	0	0	0	0	0
								Sessions Trial	0	0	0	0	0
								Sessions Trial(Contested)				0	

Name of the Judgeship:-Chapra

Name of the Month:-Mar 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
18	Sudhir Kumar Sinha (Sub Judge XI-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	88	88	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			59		
		Execution	0	0	0	0	0	Commitment of cases	0	0	8	0	-8
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	0	0	0	0	0
		Argument	0	0	0	0	0	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	0	0	0	0	0	Witnesses Examined before Charge	0		0		
		Suits (Contested)				0		Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		39		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	7	0	7	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	0	0	0	0	0
								G.R Cases	0	0	0	0	0
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		2		
						Argument	0	0	32	0	-32		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	2112	82	40	0	2154		
						Magisterial Trial (Contested)			12				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)				0			

Name of the Judgeship:-Chapra

Name of the Month:-Mar 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
19	Chhedi Ram (Sub Judge-cum-	Temporary Injunction	0	0	0	0	0	Bail Applications	0	20	20	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	45	20	2	0	63
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			3		
		Execution	0	0	0	0	0	Commitment of cases	40	20	3	0	57
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	0	7	7	0	0
		Argument	0	0	0	0	0	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	0	0	0	0	0	Witnesses Examined before Charge	0		0		
		Suits (Contested)				0		Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		10		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	10	10	0	0

Additional Chief Judicial Magistrate)	Succession Cases	0	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	400		6		
								Complaint Cases (for Trial)	600		3		
								Complaint Cases	909	100	9	0	1000
								G.R Cases	1568	230	14	0	1784
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		3		
								Argument	0	13	13	0	0
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	2477	331	23	0	2785
								Magisterial Trial (Contested)			10		
								Cases in Juvenile Justice Board	0	0	0	0	0
								Sessions Trial	0	0	0	0	0
							Sessions Trial(Contested)			0			

Name of the Judgeship:-Chapra

Name of the Month:-Mar 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
20	Arvind (Sub Judge-cum-Additional Chief Judicial Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	41	41	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	26	4	2	0	28
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			72		
		Execution	0	1	0	0	1	Commitment of cases	26	34	17	0	43
		Witness Examined	1	5	4	0	2	Charged Framed/Accusation Explained	17	52	30	0	39
		Argument	2	5	2	0	5	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	117	22	2	0	137	Witnesses Examined before Charge	630		36		
		Suits (Contested)			1			Witnesses Examined after Charge	508		61		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		36		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	11	10	6	0	15
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	610		15		
								Complaint Cases (for Trial)	510		10		
								Complaint Cases	1031	117	25	1	1122
								G.R Cases	1672	362	29	1	2004
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
						Argument	13	10	11	0	12		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	2735	482	54	3	3160		
						Magisterial Trial (Contested)			14				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra

Name of the Month:-Mar 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
		Temporary Injunction	0	6	6	0	0	Bail Applications	0	0	0	0	0
		Interlocutory/Misc. Application	0	68	68	0	0	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	0	22	22	0	0	Cognisance Taken			0		
		Execution	61	3	2	0	62	Commitment of cases	0	0	0	0	0
		Witness Examined	0	64	64	0	0	Charged Framed/Accusation Explained	0	0	0	0	0
		Argument	0	7	7	0	0	Discharge	0	0	0	0	0
		Decree	0	7	7	0	0	Disposal of cases without full trial	0		0		
		Suits	899	111	13	4	993	Witnesses Examined before	0		0		

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
21	Satya Narain Shivhare (Sub Judge)	Suits (Contested)			2			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	0	0	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	0	0	0	0	0
								G.R Cases	0	0	0	0	0
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	0	0	0	0	0
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	0	0	0	0	0
								Magisterial Trial (Contested)			0		
								Cases in Juvenile Justice Board	0	0	0	0	0
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra

Name of the Month:-Mar 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
22	Rakesh Kumar IV (Munsif)	Temporary Injunction	22	1	0	0	23	Bail Applications	0	0	0	0	0
		Interlocutory/Misc. Application	66	4	22	0	48	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	7	2	2	0	7	Cognisance Taken			0		
		Execution	160	1	0	0	161	Commitment of cases	0	0	0	0	0
		Witness Examined	164	2	47	0	119	Charged Framed/Accusation Explained	0	0	0	0	0
		Argument	33	0	1	0	32	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	1217	23	8	0	1232	Witnesses Examined before Charge	0		0		
		Suits (Contested)			1			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	0	0	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	0	0	0	0	0
								G.R Cases	0	0	0	0	0
								T.I. Parade Conducted	0		0		
						Custodial death enquiry	0		0				
						Confession Recorded	0		0				
						Statement Recorded U/s 164 Cr.P.C	0		0				
						Argument	0	0	0	0	0		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	0	0	0	0	0		
						Magisterial Trial (Contested)			0				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra

Name of the Month:-Mar 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
		Temporary Injunction	2	0	2	0	0	Bail Applications	0	0	0	0	0
		Interlocutory/Misc. Application	4	0	3	0	1	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			0		
		Execution	0	0	0	0	0	Commitment of cases	0	0	0	0	0

23	Rajesh Kumar (Munsif-cum-Judicial Magistrate)	Witness Examined	0	16	16	0	0	Charged Framed/Accusation Explained	0	0	0	0	0
		Argument	11	1	1	0	11	Discharge	0	0	0	0	0
		Decree	0	1	1	0	0	Disposal of cases without full trial	0		0		
		Suits	180	70	3	0	247	Witnesses Examined before Charge	0		0		
		Suits (Contested)			0			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	0	0	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	0	0	0	0	0
								G.R Cases	0	0	0	0	0
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	0	0	0	0	0
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	0	0	0	0	0
								Magisterial Trial (Contested)			0		
								Cases in Juvenile Justice Board	0	0	0	0	0
								Sessions Trial	0	0	0	0	0
								Sessions Trial(Contested)			0		

Name of the Judgeship:-Chapra

Name of the Month:-Mar 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
24	Umesh Rai (Sub Divisional Judicial Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	87	87	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	7	2	1	0	8
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			5		
		Execution	0	0	0	0	0	Commitment of cases	5	2	5	0	2
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	9	32	30	0	11
		Argument	0	0	0	0	0	Discharge	11	4	5	0	10
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	0	0	0	0	0	Witnesses Examined before Charge	98		88		
		Suits (Contested)			0			Witnesses Examined after Charge	104		95		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		88		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	12	26	25	0	13
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		5		
								Complaint Cases (for enquiry)	509		10		
								Complaint Cases (for Trial)	1107		17		
								Complaint Cases	1621	33	27	0	1627
								G.R Cases	949	17	16	0	950
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	17	40	39	0	18
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	2731	50	46	0	2735
						Magisterial Trial (Contested)			25				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra

Name of the Month:-Mar 2017

Name and	Civil Disposal	Criminal Disposal
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Sl No.	Designation of the Officer	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
25	Ashish Mishra (Additional Chief Judicial Magistrate-cum-Railway Magistrate)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	49	49	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	100	1	0	0	101
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			6		
		Execution	0	0	0	0	0	Commitment of cases	58	0	1	0	57
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	11	2	2	0	11
		Argument	0	0	0	0	0	Discharge	2	0	0	0	2
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	0	0	0	0	0	Witnesses Examined before Charge	0		18		
		Suits (Contested)			0			Witnesses Examined after Charge	0		4		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	565	565	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	4		0		
								Complaint Cases	4	0	0	0	4
								G.R Cases	1029	13	7	0	1035
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		0		
								Argument	1	4	4	0	1
								FIR Institution U/s 156(3)	76	0			66
								Magisterial Trial	2356	13	10	2	2357
								Magisterial Trial (Contested)			10		
								Cases in Juvenile Justice Board	0	0	0	0	0
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra

Name of the Month:-Mar 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
26	Sunil Kumar Singh VI (Judicial Magistrate-cum-Additional Munsif)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	26	26	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			0		
		Execution	0	0	0	0	0	Commitment of cases	173	0	2	1	170
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	0	98	29	0	69
		Argument	0	0	0	0	0	Discharge	1	0	1	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	0	0	0	0	0	Witnesses Examined before Charge	0		0		
		Suits (Contested)			0			Witnesses Examined after Charge	0		0		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		1		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	0	8	8	0	0
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	384		1		
								Complaint Cases (for Trial)	334		3		
								Complaint Cases	722	0	4	0	718
								G.R Cases	1695	1	7	1	1688
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		12		
								Argument	19	2	2	0	19
								FIR Institution U/s 156(3)	0	0			0
								Magisterial Trial	2406	1	10	0	2397
								Magisterial Trial (Contested)			1		
								Cases in Juvenile Justice Board	0	0	0	0	0

								Sessions Trial	0	0	0	0	0
								Sessions Trial(Contested)			0		

Name of the Judgeship:-Chapra

Name of the Month:-Mar 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
27	Rajesh Singh (Judicial Magistrate-cum-Additional Munsif)	Temporary Injunction	0	0	0	0	0	Bail Applications	0	28	28	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			0		
		Execution	0	0	0	0	0	Commitment of cases	7	0	0	0	7
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	45	4	14	0	35
		Argument	0	0	0	0	0	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	0	0	0	0	0	Witnesses Examined before Charge	1		1		
		Suits (Contested)			0			Witnesses Examined after Charge	2		2		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		1		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	36	6	20	0	22
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	100		1		
								Complaint Cases (for Trial)	455		0		
								Complaint Cases	602	54	1	0	655
								G.R Cases	1420	223	5	0	1638
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		4		
						Argument	35	7	5	0	37		
						FIR Institution U/s 156(3)	0	0			0		
						Magisterial Trial	2106	278	6	0	2378		
						Magisterial Trial (Contested)			1				
						Cases in Juvenile Justice Board	0	0	0	0	0		
						Sessions Trial	0	0	0	0	0		
						Sessions Trial(Contested)			0				

Name of the Judgeship:-Chapra

Name of the Month:-Mar 2017

Sl No.	Name and Designation of the Officer	Civil Disposal					Criminal Disposal						
		Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end	Nature of case	Pendency at the beginning	Institution	Disposal	Transfer to other court	Pendency at the end
28	Rakesh Mani Tiwari (Judicial Magistrate-cum-Additional Munsif)	Temporary Injunction	0	0	0	0	0	Bail Applications	10	0	10	0	0
		Interlocutory/Misc. Application	0	0	0	0	0	Acceptance of final form	0	0	0	0	0
		Settlement of Issues	0	0	0	0	0	Cognisance Taken			0		
		Execution	0	0	0	0	0	Commitment of cases	0	0	0	0	0
		Witness Examined	0	0	0	0	0	Charged Framed/Accusation Explained	4	0	2	0	2
		Argument	0	0	0	0	0	Discharge	0	0	0	0	0
		Decree	0	0	0	0	0	Disposal of cases without full trial	0		0		
		Suits	0	0	0	0	0	Witnesses Examined before Charge	6		1		
		Suits (Contested)			0			Witnesses Examined after Charge	5		1		
		Land Acquisition Cases	0	0	0	0	0	Witnesses Examined for Enquiry	0		0		
		Probate/Letters of Administration	0	0	0	0	0	Statement of accused u/s 313	6	0	2	0	4
		Succession Cases	0	0	0	0	0	Witnesses Examined (DW)	0		0		
								Complaint Cases (for enquiry)	0		0		
								Complaint Cases (for Trial)	0		0		
								Complaint Cases	772	0	0	0	772
								G.R Cases	1723	202	4	0	1921
								T.I. Parade Conducted	0		0		
								Custodial death enquiry	0		0		
								Confession Recorded	0		0		
								Statement Recorded U/s 164 Cr.P.C	0		2		

						Argument	7	0	0	0	7
						FIR Institution U/s 156(3)	0	0			0
						Magisterial Trial	2491	259	4	0	2746
						Magisterial Trial (Contested)			0		
						Cases in Juvenile Justice Board	0	0	0	0	0
						Sessions Trial	0	0	0	0	0
						Sessions Trial(Contested)			0		